



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original

Application No. 203 of 2003

Applicant(s) Tibanananda Mohapatra Respondent(s) Union of IndiaAdvocate for Applicant(s) Mr. Madan Mishra Advocate for Respondent(s) Deputy Gov. Pattnaik
B. B. Mohanty**NOTES OF THE REGISTRY**D.P.O. fr Rs. 50/- filed.
For Rego. please

21.4.03

S.O. (CJ)

By

21.4.03

D.R.

Registration
Register

Shrinu

22.04.03

22/4/2003

For Admission.

22/4/03

Beach.

ORDERS OF THE TRIBUNAL

REGISTER

22/4/2003
Register

1. ORDER DT. 24.4.2003.

The applicant having faced the ~~xxxxxx~~ termination from service under the orders of the Company Judge of Orissa High Court, there remains nothing to be adjudicated in this case by this Tribunal. Hence this OA is dismissed.

Send copies of this order to the Respondents, along with paper book, and free copies of this order be given to learned counsel for the applicant.

Vice-Chairman

Member (Judicial)